IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 9/2015

IN	TH	ΕM	ΑΠ	ER	OF:

Navbharat Gasflame Marketing Co. Pvt. Ltd. & Anr

.....Petitioner

V

The Registrar of Companies

..... Respondent

SECTION:

UNDER SECTION 560(6) of Companies Act, 2013

Order delivered on 11.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

Shri Chetan Khanna, Practicing Company Secretary

For the Respondent(s) :

Shri Manish Rai, Company Prosecutor

<u>ORDER</u>

Order reserved.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

11.07.2017 Vineet